



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 3:00 PM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

14	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
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ORDERS

15	Review.Pet./15/2020 FIXED, WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
16	Review.Pet./107/2022 FIXED, WITH WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL

LEAVE NOTE OF ADVOCATES FOR 14/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
72	WP(C)/6067/2022 B/O	ATUL CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, SEC. EDU. GA, ASSAM
ORDER NO STEPS				
73	WP(C)/5231/2022 FIXED	DR. ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, HEALTH
74	WITH WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
75	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
ADMISSION				
76	WP(C)/2123/2016 FIXED	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
ORDERS				
77	WP(C)/4024/2021 B/O	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE

WITH
I.A.(Civil)/624/2022
in WP(C)/4024/2021

THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM,AND 6 ORS.

MRS A BUJARBARUAH

Versus

MANTOSH MODAK AND 3 ORS.

MALAYA DEKA

Versus

THE STATE OF ASSAM AND 7 ORS

MRS A BUJARBARUAH
MS N DAS

SC, ELEM. EDU
GA, ASSAM
MR. N D BHUYAN (r-8)
MS. S BHATTACHARYYA (r-8)
MR P D BHUYAN (r-8)

78 WP(C)/5127/2021
B/O

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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6)	MR D K DAS	12-09-2022	To	20-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/6052/2022 B/O	SHYAM SUNDAR SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, WATER RESOURCE SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 38), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	WP(C)/8457/2018 B/O	BITUL DEORI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. P DAIMARY	MR. D BARUAH (R6) MR. D BARUAH SC, FOREST ADDL. AG, ASSAM
MOTION				
55	WP(C)/6039/2022 B/O	GANAKPARA FISHERY CO OP SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM SC, AFDC
56	WP(C)/6072/2022 B/O	INDRANUJ KASHYAP Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, HANDLOOM AND TEXTILE
ADMISSION				
57	WP(C)/5863/2022 FIXED	BIDYUT BORO Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
58	WITH WP(C)/4906/2022	MRIDUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, FOREST SC, BTC
59	WITH WP(C)/4970/2022	SAILENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR MS S SHARMA	SC, FOREST SC, BTC
60	WITH WP(C)/5174/2022	PABIN BORO Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/6046/2022 B/O	M/S KHONA TEA ESTATE LLP AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	SC, INDUSTRIES AND COMMERCE
ORDER (STAY VACATING)				
29	I.A.(Civil)/2451/2019 PART-HEARD, FIXED in WP(C)/5985/2018 WITH WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD. NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR I HASIEB MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
30	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MS. A VERMA MR. S SARMA MR. C CHAKRABORTY	GA, ASSAM MR. H. RAHMAN MR. K. GOGOI, (SC, C.G.C.) MR I. HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
HEARING				
31	WP(C)/5261/2012 BY SLIP, WITH LCR	SMTI GANGA PRIYA HUZURI Versus ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	MR. R BORPUJARI,SC,REVENUE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS**

**ITEM NO. 32 HAS BEEN WRONGLY LISTED IN
THE DAILY CAUSE LIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
60	Bail Appln./2326/2022 B/O	BAKUL SAIKIA Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
<u>MOTION</u>				
61	CrI.Pet./937/2022 B/O	BADRUL ALOM Versus THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./2055/2022 WITH CASE DIARY, FIXED	MADHAB DUTTA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/2244/2022 FIXED.	KRISHNA KANTA ROY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
<u>ORDERS</u>				
64	CrI.Pet./769/2021 WITH LCR 4 FILES, B/O	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MS M DAS MS. M GAUR	PP, ASSAM
65	I.A.(CrI.)/512/2022 WITH OFFICE NOTE, B/O in CrI.Rev.P./425/2022 WITH CrI.Rev.P./425/2022	RUPASRI SARMA Versus DEBENDRA SARMA RUPASRI SARMA Versus DEBENDRA SARMA	MR. P K MUNIR MR. A GAYAN MR. P K MUNIR MR A RAHMAN MR. A GAYAN	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	Bail Appln./2245/2022 B/O	HARI DAS @ HARI PRASAD DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. D GAGAI MRS P DUTTA DHAR MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./1862/2022 FIXED.	NIRANJAN TUMUNG Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. S DEORI	PP, ASSAM
47	Bail Appln./1880/2022 FIXED.	MD. ABDUL ATTAUR RAKIB Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
48	Bail Appln./2094/2022 FIXED.	MOYURI BEGUM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
BAIL HEARING				
49	AB/1726/2022 WITH SCANNED COPY OF CD, FIXED	MRS. TOIMAN NESSA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022

8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,14th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

80	WP(C)/2981/2021 AT 10:30 AM	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
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ADMISSION

81	WP(C)/529/2016 FIXED	ANNA RAM KELENG Versus THE STATE OF ASSAM and 2 ORS.	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	GA, ASSAM
WITH				
82	WP(C)/34/2016	PUTUL RAHANG Versus THE STATE OF ASSAM AND 2 ORS	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	GA, ASSAM
83	WP(C)/4861/2016 FIXED	FAILA BORGOPYARY and 390 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.D SARMAH MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	GA, ASSAM SC, BTC
84	WP(C)/5029/2017 FIXED	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5
WITH				
	I.A.(Civil)/3048/2017 in WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM

ORDERS

85	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
86	Cont.Cas(C)/18/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,14th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

64	Cont.Cas(C)/442/2019 FIXED	TRAILOKYA KALITA Versus ANURAG GOYEL AND ANR.	MR. S S BAROOAH MR. C BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN
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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
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8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
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16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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[For Wednesday,14th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

20	I.A.(Civil)/589/2019 FIXED in MACApp./11783/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI LILIMAI MADUR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1) MS. R DAS (r-1)
	WITH MACApp./11783/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI LILIMAI MADUR AND ANR		
21	I.A.(Civil)/681/2020 FIXED in MACApp./2412/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S S RAHMAN (R1) MR. M R SODIAL (R1) MR K BROOK (R1)
	WITH MACApp./2412/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS		
	WITH I.A.(Civil)/2414/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS		

LEAVE NOTE OF ADVOCATES FOR 14/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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[For Wednesday,14th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./2042/2022 B/O	HAREN KALITA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
MOTION (BA)				
54	Bail Appln./2324/2022 B/O	UTTAM SAHA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
55	AB/2642/2022 FIXED.	TAFIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
56	AB/2706/2022 B/O	MONIKHA CHETRI Versus THE STATE OF ASSAM	MR. J KALITA MR. S KAR	PP, ASSAM
57	AB/2710/2022 B/O	SMT. INDU DEVI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S P ROY MS. S KUMARI JYOTISH DAS	PP, ASSAM
ADMISSION				
58	Crl.Pet./397/2022 WITH LCR 6 FILES, B/O	SUNAYANA BANSAL Versus THE STATE OF ASSAM AND 2 ORS	MS. G BORAH	MR D TALUKDAR MR P CHAUDHURY MS B GOSWAMI PP, ASSAM
BAIL HEARING				
59	AB/2134/2022 WITH OFFICE NOTE, FIXED	JUBIN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY

ITEM NO. 35 HAS BEEN WRONGLY LISTED IN THE DAILY CAUSE LIST]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
50	CRP/127/2017 AT 2:00 PM	DILIP CHOWDHURY Versus THE AHMED TEA COMPANY PVT. LTD	MS.N MODI MR.D MOZUMDER(Sr.Adv,) MR.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA MS.J KAKOTI MR. S BISWAS	MR. P S DEKA MS. S SARMA MR.B TALUKDAR MS. N M DEKA MR.R SARMA FOR CAVEATOR
51	CRP/134/2017 AT 2:00 PM	M/S. TODI MOTOR STORES and 5 ORS. Versus M/S. JAGANNATH MAHABIR PRASAD and 10 ORS.	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MS.D SWAMI MR.B SARAB MD.ASLAM	MR.S C KEYAL(R- 1 to 5, 7 to 11) MS.P BARUAHR- 1 to 5, 7 to 11
ADMISSION				
52	MACApp./818/2018 FIXED	SRIMATI NGURANG YAYA AND 3 ORS Versus SRI GOVINDA PANGGING AND 2 ORS	MR. K K DUTTA DR. UTPALJEET BARUAH	
53	MACApp./697/2022 FIXED	ROKIA BIBI AND 4 ORS. Versus SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. A DUTTA
54	MACApp./698/2022 FIXED	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA MS. R DEVI	MR D K KALITA (R-1) MR. K K PARASAR (R-1)
	WITH I.A.(Civil)/2836/2022 in MACApp./698/2022	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA MS. R DEVI	MR D K KALITA (R-1) MR. K K PARASAR (R-1)
55	MACApp./699/2022 FIXED	SMTI. SUNAIMONI HAZONG Versus UNITED INDIA INSURANCE COM. LTD.	B R DAS	MR. K K BHATTA (R-1) MR J JOHN (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)

56	MACApp./701/2022 FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus MD BADAR ALI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K DUTTA
	WITH I.A.(Civil)/2837/2022 in MACApp./701/2022	THE ORIENTAL INSURANCE COMPANY LTD Versus MD BADAR ALI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K DUTTA

ORDERS

57	RSA/185/2011 WITH LCR, B/O	GAUTAM SAHA Versus SUKHDEB SAHA AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MOUR MR.M DUTTA MR.L L ROY MR.S K AGARWAL
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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	MACApp./6/2018 FIXED	DILIP KR. KALITA Versus SANJIB BAID	MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. D SAIKIA	
50	MACApp./158/2021 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus MAYA YADAV AND 4 ORS.	MS N NATH MR. M DUTTA	MR S UKTAR (R-1 TO 3) MR. A MANNAF MD A S ALI
	WITH I.A.(Civil)/2583/2022 in MACApp./158/2021	MAYA YADAV AND 2 ORS. Versus M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS.	MR S UKTAR	MR. M DUTTA
51	MACApp./700/2022 FIXED	MONIRAM KOCH Versus DILIP NATH AND 2 ORS.	MR. S BANIK A N HUSSAIN MS F BEGUM	MR. R GOSWAMI MS. P BORTHAKUR (R3)
52	MACApp./702/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINA BORO AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR A ALI MR. M ALI MS. M KHATUN
	WITH I.A.(Civil)/2843/2022 in MACApp./702/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINA BORO AND 2 ORS	MR S S SHARMA	MR A ALI
53	MACApp./703/2022 FIXED	GOKUL CHETIA Versus M/S GARGO MOTORS AND 2 ORS.	B R DAS	MR. A J SAIKIA (R-3) MR. B KAKATI (R-3) MR G S BORO (R-3)
54	MACApp./704/2022 FIXED	MRINAL DAS AND 2 ORS Versus ROKIBUL ISLAM AND ANR	MR. N ALAM MR. S ISLAM MR A HAWARI	MR. R C PAUL (R-2)

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LEAVE NOTE OF ADVOCATES FOR 14/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. D GHOSH	03-09-2022	To	16-09-2022
9)	MR P K KALITA	06-09-2022	To	14-09-2022
10)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
11)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
12)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
13)	MR. R. ALI	07-09-2022	To	16-09-2022
14)	MR. B SARMAH	09-09-2022	To	14-09-2022
15)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
16)	MR I HASSAN	12-09-2022	To	16-09-2022
17)	MR. A SARMA	21-09-2022	To	29-09-2022
18)	MS. B M CHETRI	14-09-2022	To	23-09-2022